

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRECON PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	PRECON PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/01/1963
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC, GUJARAT
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U26959GJ1963PTC001184
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C/o Hiralal K. Modi Parsiwad Ankleshwar Gujarat 393001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18th February, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHETAN BABALDAS PATEL, IBBI REGISTRATION NO.: IBBI/IPA-002/IP-N00819/2019-2020/12561 ADDRESS:- 301, "Akshar Stadia" Opp, Symphony House, B/H Armieda Cosmetic Center, Off S.G.Highway, Bodakdev Ahmedabad - 380059 MAIL ID:- chetanpatelcs@gmail.com PHONE:- +91 9925002277
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19th March, 2020

Notice is hereby given that the PRECON PRIVATE LIMITED has commenced voluntary liquidation on 18th February, 2020.

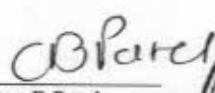
The stakeholders of PRECON PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19th March, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claims may be submitted in the Scheduled Forms B,C,D,E and F in terms of Regulations 16,17,18 and 19 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of workmen or employees and other Stakeholders, as the case may be. The aforesaid regulation and relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21st February, 2020
Place: Ahmedabad


Chetan B Patel
(Liquidator)

